

The Minister of Defence (Shri Gopaldaswami): (a) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 5.]

(b) Expenditure on the Board is about Rs. 90,000 per annum.

अनुसूचित जाति के छात्रों को छात्रवृत्तियां

*११०८. श्री एन० प्रभाकर: (क)
क्या शिक्षा मंत्री यह बताने को कृपा करेंगे कि दिल्ली विश्वविद्यालय के ऐसे हरिजन छात्रों की संख्या क्या है, जिन को सरकार की ओर से छात्रवृत्तियां प्रदान की गयी हैं ?

(ख) इस काम में कितनी धनराशि दी गयी थी ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Since 1944-45, when Scheduled Castes Scholarships Scheme was initiated, 67 students of Delhi University have been awarded scholarships.

(b) Rs. 42,885.

KIRKEE AND JABALPUR AMMUNITION FACTORIES

*1179. **Shri P. N. Rajabhoj:** Will the Minister of Defence be pleased to state:

(a) whether there is any proposal for the removal of staff in either Pulgaon, Dehu Road depots ammunition factories at Kirkee and Jabalpur; and

(b) if so, what is the number involved? 11

The Minister of Defence (Shri Gopaldaswami): (a) and (b). By the expression 'removal of staff', the hon. Member presumably means reduction of staff. The load of work is not static and varies from time to time. Consequently, certain adjustments in the establishments take place from time to time. Every effort is made to absorb any person found to be surplus in any one establishment in other neighbouring establishments. There is no proposal at present to reduce the staff at any of the places mentioned except at Dehu Road Depot in respect of which the matter is under consideration. How much reduction, if any, there should be here will depend upon how many of the surplus personnel can be absorbed elsewhere.

SOLAR COOKERS

*1180. **Shri Ram Das:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what steps Government have taken to popularise solar cookers; and

(b) whether it is possible to work at the solar cooker at night or in cloudy weather?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The experiments are still in a laboratory stage and the results of such experiments are given to press for general information of the public.

(b) If the hon. member had given a thought to the name of this cooker, it would not have been necessary for him to ask this question.

RESEARCH INSTITUTES

*1181. **Shri B. N. Roy:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what researches have recently been undertaken and results achieved in connection with finding out any new food; and

(b) what are the researches and their results in connection with substitutes for steel and iron in buildings, structures and transport?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement giving the desired information is placed on the Table of the House. [See Appendix VI, annexure No. 6.]

(b) The National Laboratories have not conducted any research on the substitute for steel and iron in buildings, structures and transport. The use of Titanium metal and alloys is under investigation.

BOARD OF SCIENTIFIC TERMINOLOGY IN HINDI

*1182. **Shri Ram Das:** Will the Minister of Education be pleased to state:

(a) the number of Expert Committees set up to assist the Board of Scientific Terminology in Hindi;

(b) whether this Board has made some report as yet; and

(c) when the Board is expected to implement the plan?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Ten.

(b) and (c). There is no question of the Board submitting any Report at this stage. On its recommendation 10 Expert Committees on the various sciences and a Committee of Philologists have been appointed and they are carrying on the work assigned to them. The Board has also laid down certain general principles for the guidance of these Committees, and work is proceeding on these lines. It is a big undertaking and will take several years for its completion.

SARGENT COMMISSION'S REPORT

250. **Shri L. N. Mishra:** (a) Will the Minister of Education be pleased to state the steps that the Government of India have taken for the implementation of Sargent Commission's Report on the educational development in the various States in India?

(b) Is it a fact that some States have not adopted the said report?

(c) If so, what are the States that have adopted the said report and also those which have not done so?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The recommendations made in the Report of the Central Advisory Board of Education on Post-War Educational Development in India, 1944 (known as Sargent Report) have been generally accepted by both the Central and the State Governments and are being gradually implemented.

(b) No.

(c) Does not arise.

AMOUNTS DUE FROM PUNJAB PROVINCIAL CO-OPERATIVE BANK, LAHORE

251. **Shri Ram Das:** Will the Minister of Finance be pleased to state:

(a) what amount of money was due from the Punjab Provincial Co-operative Bank Ltd., Lahore in Pakistan to the co-operative institutions in Punjab (I) at the time of Partition in 1947;

(b) how much of it has been recovered up to March, 1952;

(c) what steps Government intend to take to recover the balance;

(d) the names of co-operative institutions among whom the recovered amount has been distributed, stating the amount given to each;

(e) the names of those co-operative institutions to whom repayment has been made; and

(f) whether Government propose to give financial help to the institutions referred to in part (e)?

The Minister of Finance (Shri C. D. Deshmukh): (a) According to the tentative balance sheet prepared in August, 1948, by the Registrars of Co-operative Societies of the two Punjabs, a net sum of Rs. 226 lakhs was payable by the Punjab (P) to the Punjab (I), after adjusting Rs. 69 lakhs payable by the Punjab (I) to the Punjab (P). Until all the claims have been verified and a final balance sheet is prepared, the actual amount to be recovered cannot be determined.

(b) Government securities to the value of Rs. 1,45,65,500 have been received.

(c) The balance can be recovered only after all the claims have been verified and the correct amount still due is determined. The process of verification is in progress under the direction of the Registrars of Co-operative Societies of the two Punjabs.

(d) and (e). A statement showing the distribution of Government securities to the value of Rs. 1,04,65,500 among the Co-operative Institutions of Punjab (I) is attached. [See Appendix VI, annexure No. 7]. No information is available as to how the balance of Rs. 41 lakhs has been distributed.

(f) No.

भारत-यू० एस० प्राविधिक सहयोग समझौता

२५२. श्री एन० एल० जोशी: क्या वित्त मंत्री यह बतलाने की कृपा करेंगे;

(क) भारत-यू० एस० प्राविधिक सहयोग समझौते के पद; और

(ख) इस समझौते पर कब हस्ताक्षर किये गये थे ?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). The attention of the hon. Member is invited to my reply to Starred Question No. 157 answered on the 21st February, 1952 wherein a copy of the agreement was laid on the Table of the House.

भारत-यू० एस० प्राविधिक सहयोग समझौता

(कार्य-संपादन संबंधी समझौता)

२५३. श्री एन० एल० जोशी: (क) क्या वित्त मंत्री यह बतलाने की कृपा करेंगे कि भारत-यू० एस० प्राविधिक